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SLP(Crl.)No. 3586 OF 2002
ITEM No.40

Court No. 8

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3586/2002

(From the judgement and order dated 22/04/2002 in CRLA 112/96
of The High Court of Jharkhand at Ranchi)

SURENDRA PASWAN

Petitioner (s)

VERSUS

STATE OF JHARKHAND

Respondent (s)

(With Appln(s). for bail)
(With Office Report)

Date : 06/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) Mr. A. Sharan, Sr. Adv.
Mr. Irshad Ahmad, Adv.

For Respondent (s) Mr. Anil Kumar Jha, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
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Leave granted. No bail.

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(Saroj Bala)
P.A. to Addl.Registrar

(V.P.Tyagi)
Court Master